

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**RAJYA SABHA**

**UNSTARRED QUESTION NO. : 2410**  
TO BE ANSWERED ON THE 10th August 2026

**DEVELOPMENT OF THE NEW CIVIL ENCLAVE AT DARBHANGA  
AIRPORT**

2410. SHRI SANJAY KUMAR JHA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the present status of construction of the new civil enclave at Darbhanga airport, including the physical and financial progress, sanctioned project cost and revised timeline for completion;
- (b) whether the civil enclave was originally scheduled for completion by July, 2027, if so, whether the project is progressing as per schedule and if not, the reasons for the delay;
- (c) the corrective measures taken by Government to ensure timely completion of the project; and
- (d) the expected date of commissioning and operationalisation of the new civil enclave?

**ANSWER**

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (d) The sanctioned project cost of the New Civil Enclave at Darbhanga Airport is Rs. 911.66 crore. The overall physical progress of the project is 68.40%, with the Terminal Building progress at 71.40%. The financial progress achieved so far is Rs. 484.27 crore.

The project was delayed primarily due to initial site constraints, including encroachments and local hindrances, which affected the commencement and progress of construction activities. Subsequently, Force Majeure conditions arising from the Middle East conflict, including escalation in material prices and disruption in the supply of construction materials, further impacted the pace of execution.

To address delays in infrastructure projects, the Ministry of Civil Aviation and the Airports Authority of India (AAI) conduct regular project reviews in coordination with project in-charges and executing agencies.

The timeline for completion of airport projects depends upon many factors such as land acquisition, availability of mandatory clearances, financial closures etc.

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